IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-160/252/ND/2018

In the matter of:

Kailash ECO Ventures (P) Ltd.

....PETITIONER

SECTION:

Under Section 252

Order delivered on 20.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

For the Respondent/Corporate Debtor: : -

For the Intervener

ORDER

None appears for the petitioner. For the appearance of the petitioner,

post the matter on 13.3.2018.

(R. VARADHARAJAN) / MEMBER (JUDICIAL)

-- Sal-

Surjit